

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-372/2017
In OA-2517/2015**

New Delhi this the 20th day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Narender Kumar, Aged-44 years,
S/o Shri Radhey Shyam,
Working as Painter in NDMC, New Delhi,
R/o C-6/142 B, Keshav Puram,
Lawrence Road, Delhi-110035.

... Petitioner

(through Sh. Yogesh Sharma)

Versus

1. Sh. Naresh Kumar,
Chairman,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.

2. Sh. Chanchal Yadav,
Secretary,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.

3. Sh. Virender Singh,
Director (Personnel),
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.

... Respondents

(through Sh. Vaibhav Agnihotri)

ORDER (ORAL)**Mrs. Jasmine Ahmed, Member (J)**

Order of this Tribunal has been complied with and compliance affidavit has been produced before this Court. Learned counsel for the petitioner has also agreed with the same.

2. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged.

**(Uday Kumar Varma)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/